

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 250 of 2020**

**IN THE MATTER OF:**

**Varsha Jain**

**...Appellant**

**Versus**

**ISEO Chemdis Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Aditya Agarwal, Advocate**

**For Respondent : Present but appearance not marked.**

**ORDER**

**11.02.2020** At request of both the sides the matter is adjourned to **05<sup>th</sup>**  
**March, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

*pks/rr*